

**Construction of Bridges on Remuna-Durgadevi Road and River Budhabalanga**

645. DR. KARTIKESWAR PASTRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount of funds released so far by the Union Government and the extent of work completed on the Bone bridge on Remuna-Durgadevi Road and the bridge over river Budhabalanga near Balighat in Bala-sore district of Orissa; and

(b) the action taken or proposed to be taken to complete the same in time?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The bridges in question fall on a State road and not a National Highway. The Government of Orissa is, therefore, responsible for construction of these bridges.

**Delimitation of Constituencies**

646. SHRI GOVINDRAO NIKAM: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the criteria for delimitation of Lok Sabha constituencies;

(b) whether there is any proposal for fresh delimitation of Lok Sabha constituencies;

(c) if so, the details thereof and when it is likely to be done; and

(d) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI

RANGARAJAN KUMARAMAN-GALAM): (a) In accordance with the provisions contained in articles 81, 82 and 330 of the Constitution of India, the delimitation of Lok Sabha constituencies is to be done in such manner as Parliament may by law determine.

(b) Yes, Sir.

(c) The Constitution (Seventy-first Amendment) Bill, 1990 introduced in Rajya Sabha on 30th May, 1990 seeks to provide for fresh delimitation on the basis of 1981 census without affecting the total number of seats allotted to various States on the basis of 1971 census. No time limit for such delimitation can be given, at present, as further action in the matter depends upon passing of the Bill by Parliament.

(d) Does not arise.

**Customs Duty on Sugar of Milk used in Homoeopathic Medicines**

647. DR. KRUPASINDHU BHOI: Will the Minister of FINANCE be pleased to state:

(a) whether sugar of milk is used in homoeopathic medicines;

(b) the quantity of sugar of milk imported and the rate of customs duty levied thereon at various ports during the last two years, year-wise;

(c) whether any concession in customs duty has been granted to importers of Homoeopathic medicines for import of sugar of milk during the last one year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) In Homoeopathy 'sugar of milk' is used as vehicle for the manufacturing and dispensing of homoeopathic medicines.